

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member**

No. L-1/44/2010-CERC

Date of Order: 30.3.2012

In the matter of

Approval of slab rates for POC charges and losses for the period April to September, 2012, under the Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

And

In the matter of

National Load Despatch Centre

Respondent

ORDER

Sub-clause (l) of clause (1) of Regulation 7 of the Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 as amended from time to time (hereafter called the "Sharing Regulations"), provide for three slabs in the POC charges as follows:

"Provided further that there shall be three slab rates for injection and demand PoC charges for the year upto 2013-14, after which the same shall be rationalized in the year 2014-15 based on a review by the Commission."

2. Similarly, sub-clause (s) of clause (1) of Regulation 7 of Sharing Regulations provides for slabs in transmission losses as follows:

"Provided that there shall be slabs for transmission losses in percentage for the year 2011-12 or for such period the Commission may consider appropriate."

3. The Implementing Agency has approached the Commission vide its letter dated 29th March 2012 proposing slab rates of ₹ 80,000/-, ₹ 95,000/- and ₹ 1,10,000/- per MW per month for NEW Grid and ₹ 70,000/-, ₹ 85,000/- and ₹ 1,00,000/- per MW per month for SR Grid. These equate to short term open access rates of 11, 13 and 15 paisa per unit for NEW Grid and 10, 12 and 14 paisa per unit for SR Grid respectively.

4. Implementing Agency has clarified that the average rate in ₹/MW/month works out to ₹ 89,542/- and ₹ 79,784/- for NEW Grid and SR Grid respectively, which would be considered as the Uniform Charge for the Uniform Charge component, for the purpose of determination of the transmission charge. This has been rounded off in terms of paisa/unit to the next higher paisa, i.e. 13 paisa/unit and 12 paisa/unit respectively, to prevent under-recovery. The corresponding average rates rounded off to the nearest ₹5000/MW/month, work out to ₹ 95,000/- and ₹ 85,000/- per MW per month respectively, for the purpose of arrival of the three slabs for the two Grids. Implementing Agency has suggested that Step size between the slabs for short term open access be considered as two (2) paisa per unit in order to provide adequate differential to give locational signal, and not a very high differential which may lead to higher disparity between entities in 'low slab' and 'high slab'. This would correspond to a step size of ₹ 15,000/- per MW per month.

5. We approve the slabs for injection and demand PoC charge as suggested by the Implementing Agency for the six month period from 1.4.2012 to 30.9.2012 for the reasons as given in para 4 of the Commission's Order No. L-1/44/2010-CERC dated 22.6.2011.

6. Implementing Agency has also requested for permitting slabs in the case of transmission losses on regional basis and has proposed losses in the slabs, average loss percentage, average - 0.3% and average +0.3% for each Region.

7. We approve the slabs of % losses as proposed by the Implementing Agency for the six month period from 1.4.2012 to 30.9.2012, for the reasons as given in para 7 of the Commission's Order No. L-1/44/2010-CERC dated 22.6.2011.

Sd/-
(M.Deena Dayalan)
Member

sd/-
(V.S.Verma)
Member

sd/-
(S.Jayaraman)
Member

sd/-
(Dr. Pramod Deo)
Chairperson